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O.A. No.318/2010

ORDER DATED 25th JANUARY, 2011

Smt. Urmila Nayak Applicant
Vrs.

Union of India & Others Respondents

Coram:

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri P.K. Padhi, Ld. Counsel appearing for the applicant and Sri S.B. Jena, Ld. Addl. Standing Counsel appearing for the Respondents.

2. By filing the counter a copy of which has been served on the Ld. Counsel for the applicant, the Respondents have disclosed that the applicant has already been sanctioned family pension vide Annexure-R/1, R/2 and R/3 and GPF and DCRG vide R/4 & R/5 respectively. Only the arrear salary, bonous and CGEIS has not been released as the applicant has not applied for the same in prescribed form. The same will be sanctioned immediately on receipt of her application in the prescribed form.

3. However, no clear picture emerges from the counter regarding sanction and payment of leave salary and arrears salary. Sri P.K. Padhi, Ld. Counsel appearing for the applicant further submits that he will be satisfied if a direction will be issued to Respondents No.3 & 4 to consider the case of the applicant regarding sanction and payment of leave salary, arrears salary and pension payment as admissible under Rule.

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4. Having regard to the submissions made and as agreed to by the Ld. Counsel for the parties, without going into the merit of the case, Respondents No.3 & 4 are hereby directed to consider the pending representations at Annexure-A/8 series and pass a reasoned order within a period of 45 days as per Rule from the date of receipt of copy of this order and communicate its decision to the applicant.

4. With the above observation and direction, this O.A. is disposed of. No costs.

5. Send a copy of this order along with copy of the O.A. to Respondent No.2 for compliance and free copies of this order be made over to the Ld. Counsel for the parties.

6. Sri Padhi, Ld. Counsel appearing for the applicant undertakes to deposit the postal requisites by tomorrow.

W.L.
JUDL. MEMBER

Champak
~~ADMN. MEMBER~~